MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**11/AM19**
(HELD ON 19.07.2018)
UNDER THE CHAIRMANSHIP OF
SHRI S.B.S. REDDY, ADDL. DGFT

Meeting No. 11/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 19.07.2018, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
4) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-50	M/s Sri Ramkarthic Polymers Pvt. Ltd.	**HQ F. No. 01/87/050/00413/AM18/DES-VII**	Status: **Approved**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date 3210078273 dated 25.10.2017.	**RA F. No. 32**/24/040/00025/AM18	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 3210078273 dated 25.10.2017.

Decision: Based the written comments furnished by the D/o C&PC vide their OM No. 46011/55/2015-PC-II dated 23.07.2015, the Committee **approved** following adhoc norms:

EXPORT IT EM	QTY	IMPORT ITEM	QTY
Rubber Moulded Components Shed	1 kg	Silicon Rubber (Powersil (R) 26775 C6 IN)	1.03 Kg
RA may take consequential action as per Policy / Procedures.			

Case No. A-51	**M/s Covestro (India) Pvt. Ltd.**	**HQ F. No. 01/87/050/00364/AM16/DES-VII**	Status: **Deferred**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date 0310801704 dated 11.01.2016.	**RA F. No.** 03/94/040/00555/AM16	

Subject: Re-consider for fixation of adhoc norms in respect of Advance Authorization No. 0310801704 dated 11.01.2016.

Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant 2).

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Case No. A-52	M/s S I Group Pvt. Ltd.	**HQ F. No. 01/87/050/00406/AM16/DES-VII**	Status: **Approved**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date 0310802629dated16.02.2016	**RA F. No.** 03/95/040/00865/AM16	

Subject: Request for amendment in the serial number 2 of import item.

Decision: The Committee considered the request of the firm and decided that the description of Import Item No.2 may be **read as Meta Para Cresol45 (MP-Cresoal 45)** instead of M-Cresol-40 (Meta Para Cresol-40) in the minutes of Meeting No. 13 of Norms Committee-VII which was held on 28.12.2016.

Case No. A-53	M/s. Lloyd Insulations (India) Ltd., New Delhi	**HQ F. No. 01/87/050/00227/AM16/DES-VII**	Status: **Deferred**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date **0310797257 dated 15.07.2015**	**RA F. No.** 03/95/040/00208/AM16	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0310797257 dated 15.07.2015.

Decision: The Committee considered the case as per agenda and decided that firm may deposit composition fee of Rs.5000/- (Rupees Five thousand only) for consideration of their representation in the concerned RA from where the Advance Authorization was issued.

Case No. A-54	M/s. Lloyd Insulations (India) Ltd., New Delhi	**HQ F. No. 01/87/050/00035/AM16/DES-VII**	Status: **Deferred**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date **0310793752 dated 10.02.2015**	**RA F. No.** 03/95/040/00713/AM15	

Subject: Enhancement in the quantity allowed for Import Item – TAREC PIR M1-CR 50KG/M3, HCFC

FREE FOAM, BLOCK FOAM DIMENSION 2600 X 1000 X 570 MM against Advance Authorization No. 0310793752 dated 10.02.2015.

Decision: The Committee considered the case as per agenda and decided that firm may deposit composition fee of Rs.5000/- (Rupees Five thousand only) for consideration of their representation in the concerned RA from where the Advance Authorization was issued.

Case No. A-55	M/s. Lloyd Insulations (India) Ltd., New Delhi	**HQ F. No. 01/87/050/00226/AM16/DES-VII**	Status: **Deferred**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date **0310796833 dated 24.06.2015**	**RA F. No.** 03/95/040/00140/AM16	

Subject: Allowing the Import of Foamglass.

Decision: The Committee considered the case as per agenda and decided that firm may deposit composition fee of Rs.5000/- (Rupees Five thousand only) for consideration of their representation in the concerned RA from where the Advance Authorization was issued.

Case No. A-56	M/s. Sabic Innovative Plastics India Pvt.Ltd.	**HQ F. No. 01/87/050/00384/AM18/DES-VII**	Status: **Deferred**
NC No.:11/AM19 Dated: 19.07.2018	Adv. Lic. No. and Date **3410042239 dated 06.06.2016**	**RA F. No.** 34/24/040/00237/AM16	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 3410042239 dated 06.06.2016

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Decision: The Committee considered the case as per agenda and decided that firm may deposit composition fee of Rs.5000/- (Rupees Five thousand only) for consideration of their representation in the concerned RA from where the Advance Authorization was issued.

Online Cases

1	**Case No.:10/14/87-ALC1/2014**	Party Name: MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Rejected**
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
	Decision: The committee noted that D/Ls dated 09.02.2017 and 22.09.2017 were issued by DGFT to firm and requisite information has not been received so far. Thus, the Committee decided to **reject** the case.			

2	**Case No.:36/8/87-ALC1/2016**	Party Name: SRF LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Rejected**
	HQ File :01/87/050/00148/AM17/	RLA File :04/24/040/00015/AM17/	Lic.No/Date:0410161895 10.05.2016	
	Decision: The committee noted that D/Ls dated 07.03.2017 and 21.09.2017 were issued by DGFT to firm and requisite information has not been received so far. Thus, the Committee decided to **reject** the case.			

3	**Case No.:37/14/87-ALC1/2016**	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00370/AM17/	RLA File :08/24/040/00085/AM17/	Lic.No/Date:0810138106 06.06.2016	
	Decision: The Committee considered the case as per agenda and decided to defer the matter.			

4	**Case No.:1/10/87-ALC1/2016**	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Rejected**
	HQ File :01/87/050/00223/AM17/	RLA File :02/24/040/00039/AM17/	Lic.No/Date:0210206751 14.06.2016	
	Decision: The committee noted that D/L dated 09.03.2017 and 22.09.2017 were issued by DGFT to firm and requisite information has not been received so far. Thus, the Committee decided to **reject** the case.			

5	**Case No.:32/9/87-ALC1/2016**	Party Name: TP BUILDTECH PVT. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00207/AM17/	RLA File :05/24/040/00619/AM16/	Lic.No/Date:0510398930 28.06.2016	

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM.}) in File No. 01/87/050/00207/AM17, the Committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADMIXTURES (Polycarboxylate based plasticizer containing NLT 57% PCE based Polymer)	1250 MT	1. PCE BASED POLYMER	600 MT
		2. SODIUM GLUCONATE	62.5 MT
		3. DEFOAMER	1.25 MT
RA may take consequential action as per Policy / Procedures			

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6	**Case No.:36/13/87-ALC1/2016**	Party Name: NIKISU FINE CHEMICALS PVT.LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00311/AM17/	RLA File :03/95/040/00039/AM17/	Lic.No/Date:0310806728 29.07.2016	
	Decision: The Committee considered the case as per agenda and decided to defer the matter.			

7	**Case No.:37/15/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00430/AM17/	RLA File :08/24/040/00230/AM17/	Lic.No/Date:0810138616 06.09.2016	
	Decision: The Committee considered the case as per agenda and decided to defer the matter.			

8	**Case No.:40/14/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00373/AM17/	RLA File :08/24/040/00208/AM17/	Lic.No/Date:0810138629 09.09.2016	

Decision : The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 04.02.2015, decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060HP {Resin content 70+/-2%}		1. Pentaerithritol	0.067 kg
		2. Phthalic Anhydride	0.198 kg
		3. Mineral Turpentine Oil/Low Aromatic White Spirit (LAWS)	0.287 kg
		4. Xylene	0.016 kg

RA may take consequential action as per Policy / Procedures.

9	**Case No.:4/16/87-ALC1/2016**	Party Name: G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00531/AM17/	RLA File :03/94/040/00686/AM17/	Lic.No/Date:0310808908 02.11.2016	

Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with details of import item along with calculation sheet and small samples of export and import items. The person deputed for Personal Hearing must be technical and production persons who are well versed with the case.

10	**Case No.:84/15/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00477/AM17/	RLA File :08/24/040/00334/AM17/	Lic.No/Date:0810139334 19.12.2016	

Decision : The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 27.12.2013, decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY

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Alkyd Resin-S-5035 LV (70+/-2% Resin Content)	1 kg	1. Distilled Fatty Acid	0.236 kg
		2. Phthalic Anhydride	0.266 kg
		3. Glycerine	0.103 kg
		4. Toluene	0.315 kg
RA may take consequential action as per Policy / Procedures.			

11	**Case No.:85/15/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00478/AM17/	RLA File :08/24/040/00368/AM17/	Lic.No/Date:0810139386 27.12.2016	

Decision: The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 15.12.2011, decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1030 (Resin Content 70%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.319 kg
		3. Glycerin	0.215 kg
		4. Xylene	0.315 kg
RA may take consequential action as per Policy / Procedures.			

12	**Case No.:86/15/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00479/AM17/	RLA File :08/24/040/00369/AM17/	Lic.No/Date:0810139387 27.12.2016	

Decision: The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 27.12.2013, decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1030 (Resin Content 70%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.341 kg
		3. Glycerin	0.234 kg
		4. Toluene	0.315 kg
RA may take consequential action as per Policy / Procedures.			

13	**Case No.:26/16/87-ALC1/2016**	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00553/AM17/	RLA File :03/95/040/00765/AM17/	Lic.No/Date:0310810195 29.12.2016	

Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.

14	**Case No.:27/16/87-ALC1/2016**	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018	**Status: Deferred**

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			19.07.2018	
	HQ File :01/87/050/00554/AM17/	RLA File :03/95/040/00766/AM17/	Lic.No/Date:0310810194 29.12.2016	
	Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

15	**Case No.:40/1/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00040/AM18/	RLA File :08/24/040/00423/AM17/	Lic.No/Date:0810139822 02.03.2017	
	Decision : Committee discussed the case and decide to defer the case.			

16	**Case No.:68/2/87-ALC1/2017**	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00125/AM18/	RLA File :03/95/040/00127/AM16/	Lic.No/Date:0310811717 08.03.2017	

Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYPROPYLENE PROTECTIVE FILM	200000 Kg	LDPE GRANULES	32634kg
		LLDPE GRANULES	9166kg
		POLYPROPYLENE GRANULES	110000kg
		POLYISOBUTYLENE / POLYISOBUTENE	7516kg
		ETHYL VINYL ACETATE (EVA)	14677kg
		POLYPROPYLENE COPOLYMER	43633kg
		RELEVANT ADDITIVE	2384kg

RA may take consequential action as per Policy / Procedures

17	**Case No.:42/1/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00042/AM18/	RLA File :08/24/040/00442/AM17/	Lic.No/Date:0810139864 10.03.2017	

Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

18	**Case No.:43/2/87-ALC1/2017**	Party Name: TEGA INDUSTRIES	Meet No/Date:11/87-	**Status:**

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		LTD.	ALC1/2018 19.07.2018	**Deferred**
	HQ File :01/87/050/00100/AM18/	RLA File :02/24/040/00261/AM17/	Lic.No/Date:0210207493 23.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter as firm wants time to reply.			

19	**Case No.:66/2/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00123/AM18/	RLA File :03/94/040/01152/AM17/	Lic.No/Date:0310812032 23.03.2017	

Decision : Based on the technical comments furnished by DIPP vie their communication No. 7/126/2018(Pt.)-TSW dated 04.07.2018, committee decided to approve following adhoc norms:-

Export Item	QTY	Sr. No.	Description	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials - Nylon and Steel Belt. (Total Quantity to be exported 5,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.826
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.829
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.717
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.803
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.658
		9	CARBON BLACK	26.521
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.589
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.088
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.889
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.877
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.413
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.262
		17	RUBBER CHEMICAL :ACCELERATOR	0.591
		18	RUBBER CHEMICAL :RETARDERS	0.105
		19	ZINC OXIDE	1.887
		20	STEARIC ACID	0.765
		21	MICROCRYSTALLINE PETROLEUM WAX	0.656
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF	3.565

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			THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		25	PHENOLIC TACKIFIER RESIN	0.599
		26	INSOLUBLE SULPHUR	0.700
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.140
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.127
		30	PROCESSING ADDITIVES	0.539
		31	HOMOGENIZING AGENT	0.536
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.034
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.286

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 30,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.008
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.614
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.670
		9	CARBON BLACK	24.005
		10	NYLON TYRE CORD FABRIC (DIPPED)	10.922
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.177
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.031
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.057
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.322
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.136
		17	RUBBER CHEMICAL :ACCELERATOR	0.469
		18	RUBBER CHEMICAL :RETARDERS	0.116
		19	ZINC OXIDE	1.947
		20	STEARIC ACID	1.124

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		21	MICROCRYSTALLINE PETROLEUM WAX	0.615
		22	PRECIPITATED SILICA	0.783
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.838
		25	PHENOLIC TACKIFIER RESIN	0.158
		26	INSOLUBLE SULPHUR	0.148
		30	PROCESSING ADDITIVES	0.493
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				98.351
Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 4,875,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.238
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.612
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.019
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.263
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.702
		9	CARBON BLACK	27.113
		10	NYLON TYRE CORD FABRIC (DIPPED)	6.775
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.003
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.947
		17	RUBBER CHEMICAL :ACCELERATOR	0.484
		18	RUBBER CHEMICAL :RETARDERS	0.102
		19	ZINC OXIDE	1.810
		20	STEARIC ACID	1.024

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		21	MICROCRYSTALLINE PETROLEUM WAX	0.850
		22	PRECIPITATED SILICA	0.003
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.285
		25	PHENOLIC TACKIFIER RESIN	0.217
		26	INSOLUBLE SULPHUR	0.129
		30	PROCESSING ADDITIVES	0.568
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				94.666

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 5,005,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.552
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.345
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.222
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.014
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.494
		9	CARBON BLACK	29.443
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.096
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.055
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.882
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.896
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.468
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		17	RUBBER CHEMICAL :ACCELERATOR	0.685
		18	RUBBER CHEMICAL :RETARDERS	0.127
		19	ZINC OXIDE	1.808
		20	STEARIC ACID	0.886
		21	MICROCRYSTALLINE PETROLEUM WAX	0.879

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		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.144
		25	PHENOLIC TACKIFIER RESIN	0.658
		26	INSOLUBLE SULPHUR	0.500
		30	PROCESSING ADDITIVES	0.578
		31	HOMOGENIZING AGENT	0.452
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.106

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 565,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.053
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	15.155
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.869
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.254
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.151
		9	CARBON BLACK	26.772
		10	NYLON TYRE CORD FABRIC (DIPPED)	4.226
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.851
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.143
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.382
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.308
		17	RUBBER CHEMICAL :ACCELERATOR	0.606
		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.833
		20	STEARIC ACID	0.774
		21	MICROCRYSTALLINE PETROLEUM WAX	0.761
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS	3.571

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			PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		25	PHENOLIC TACKIFIER RESIN	0.656
		26	INSOLUBLE SULPHUR	0.569
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.128
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.116
		30	PROCESSING ADDITIVES	0.588
		31	HOMOGENIZING AGENT	0.556
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.031
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.063

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	28.306
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.444
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.010
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.692
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	2.551
		9	CARBON BLACK	21.197
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.817
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.009
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.048
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.498
		17	RUBBER CHEMICAL :ACCELERATOR	0.612
		18	RUBBER CHEMICAL :RETARDERS	0.001
		19	ZINC OXIDE	2.075
		20	STEARIC ACID	0.131
		21	MICROCRYSTALLINE PETROLEUM WAX	0.528
		22	PRECIPITATED SILICA	1.836
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.309

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		24	PETROLEUM TACKIFIER RESIN	0.765
		25	PHENOLIC TACKIFIER RESIN	0.777
		26	INSOLUBLE SULPHUR	0.908
		27	SILANE COUPLING AGENT	0.348
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	1.009
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.428
		30	PROCESSING ADDITIVES	0.457
		31	HOMOGENIZING AGENT	2.158
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.116
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.600

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 3,205,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.331
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.340
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.763
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.173
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.236
		9	CARBON BLACK	26.768
		10	NYLON TYRE CORD FABRIC (DIPPED)	7.970
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.134
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.991
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.555
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.998
		17	RUBBER CHEMICAL :ACCELERATOR	0.533
		18	RUBBER CHEMICAL :RETARDERS	0.112
		19	ZINC OXIDE	1.930
		20	STEARIC ACID	1.068
		21	MICROCRYSTALLINE PETROLEUM WAX	0.801

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		22	PRECIPITATED SILICA	0.139
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.714
		24	PETROLEUM TACKIFIER RESIN	0.002
		25	PHENOLIC TACKIFIER RESIN	0.550
		26	INSOLUBLE SULPHUR	0.163
		27	SILANE COUPLING AGENT	0.004
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.001
		30	PROCESSING ADDITIVES	0.481
		31	HOMOGENIZING AGENT	0.050
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				98.542
Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 710,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	18.123
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.279
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.689
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.893
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.804
		9	CARBON BLACK	24.175
		10	NYLON TYRE CORD FABRIC (DIPPED)	0.001
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.057
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.002
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.989
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.924
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.302
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.534
		17	RUBBER CHEMICAL :ACCELERATOR	0.728
		18	RUBBER CHEMICAL :RETARDERS	0.012
		19	ZINC OXIDE	2.434

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		20	STEARIC ACID	0.317
		21	MICROCRYSTALLINE PETROLEUM WAX	0.663
		22	PRECIPITATED SILICA	1.877
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.530
		24	PETROLEUM TACKIFIER RESIN	0.548
		25	PHENOLIC TACKIFIER RESIN	0.757
		26	INSOLUBLE SULPHUR	0.726
		27	SILANE COUPLING AGENT	0.309
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.738
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.311
		30	PROCESSING ADDITIVES	0.419
		31	HOMOGENIZING AGENT	1.462
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.252

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 45,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.690
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.545
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.561
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.586
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.487
		9	CARBON BLACK	29.163
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.595
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.941
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.949
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474

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		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.218
		17	RUBBER CHEMICAL :ACCELERATOR	0.637
		18	RUBBER CHEMICAL :RETARDERS	0.121
		19	ZINC OXIDE	1.770
		20	STEARIC ACID	0.869
		21	MICROCRYSTALLINE PETROLEUM WAX	0.821
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.120
		25	PHENOLIC TACKIFIER RESIN	0.563
		26	INSOLUBLE SULPHUR	0.469
		30	PROCESSING ADDITIVES	0.580
		31	HOMOGENIZING AGENT	0.323
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.105
Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 75,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.156
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.946
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.989
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.161
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.101
		9	CARBON BLACK	27.773
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.279
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.060
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.703
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.848
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.536
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.154
		17	RUBBER CHEMICAL :ACCELERATOR	0.521

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		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.881
		20	STEARIC ACID	0.837
		21	MICROCRYSTALLINE PETROLEUM WAX	0.796
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.516
		24	PETROLEUM TACKIFIER RESIN	0.093
		25	PHENOLIC TACKIFIER RESIN	0.573
		26	INSOLUBLE SULPHUR	0.553
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.110
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.100
		30	PROCESSING ADDITIVES	0.397
		31	HOMOGENIZING AGENT	0.156
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.082

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 275,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.744
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	30.621
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.026
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.150
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.251
		9	CARBON BLACK	25.543
		10	NYLON TYRE CORD FABRIC (DIPPED)	5.900
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.096
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.446

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		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.465
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.009
		17	RUBBER CHEMICAL :ACCELERATOR	0.413
		18	RUBBER CHEMICAL :RETARDERS	0.095
		19	ZINC OXIDE	2.146
		20	STEARIC ACID	1.151
		21	MICROCRYSTALLINE PETROLEUM WAX	0.820
		22	PRECIPITATED SILICA	0.852
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.874
		25	PHENOLIC TACKIFIER RESIN	0.344
		26	INSOLUBLE SULPHUR	0.089
		30	PROCESSING ADDITIVES	0.714
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				94.320

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 7,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.156
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.041
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.243
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.970
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.913
		9	CARBON BLACK	26.933
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.259
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.072
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	9.077
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.612
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.385
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.393

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		17	RUBBER CHEMICAL :ACCELERATOR	0.624
		18	RUBBER CHEMICAL :RETARDERS	0.101
		19	ZINC OXIDE	1.879
		20	STEARIC ACID	0.783
		21	MICROCRYSTALLINE PETROLEUM WAX	0.757
		22	PRECIPITATED SILICA	0.066
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.541
		25	PHENOLIC TACKIFIER RESIN	0.660
		26	INSOLUBLE SULPHUR	0.624
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.143
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.130
		30	PROCESSING ADDITIVES	0.610
		31	HOMOGENIZING AGENT	0.612
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
				101.189

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 150,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.649
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.144
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.759
		9	CARBON BLACK	32.343
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.273
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.552
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.897
		17	RUBBER CHEMICAL :ACCELERATOR	0.861
		18	RUBBER CHEMICAL :RETARDERS	0.171

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		19	ZINC OXIDE	2.819
		20	STEARIC ACID	1.101
		21	MICROCRYSTALLINE PETROLEUM WAX	0.009
		22	PRECIPITATED SILICA	0.321
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.556
		24	PETROLEUM TACKIFIER RESIN	0.012
		25	PHENOLIC TACKIFIER RESIN	0.343
		26	INSOLUBLE SULPHUR	0.492
		27	SILANE COUPLING AGENT	0.030
				99.395

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
14. Inner tubes of rubber Of a kind used on motor cars (including station wagons and racing cars), buses or lorries : For lorries and buses. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.116
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.705
		9	CARBON BLACK	32.502
		17	RUBBER CHEMICAL :ACCELERATOR	1.240
		19	ZINC OXIDE	2.084
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.496
		25	PHENOLIC TACKIFIER RESIN	0.496
				87.085

Export Item	**QTY**	**Sr. No.**	**Description**	**QTY**
15. Inner tubes of rubber Other : For off the road vehicles, not elsewhere specified or included. (Total Quantity to be exported 27,000.00 kgs)	100 kgs	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.935
		7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.041
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	6.980
		9	CARBON BLACK	32.552
		17	RUBBER CHEMICAL :ACCELERATOR	1.257
		19	ZINC OXIDE	2.113
		20	STEARIC ACID	0.452
		21	MICROCRYSTALLINE PETROLEUM WAX	0.343
		25	PHENOLIC TACKIFIER RESIN	0.503

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				88.176

Export Item	QTY	Sr. No.	Description	QTY
16. Inner tubes of rubber Other : For Tractors : Rear Tyres. (Inner tubes used in Rear Tyres of Tractors). (Total Quantity to be exported 16,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.168
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.714
		9	CARBON BLACK	32.542
		17	RUBBER CHEMICAL :ACCELERATOR	1.242
		19	ZINC OXIDE	2.087
		20	STEARIC ACID	0.447
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497
				87.194

Export Item	QTY	Sr. No.	Description	QTY
17. Inner tubes of rubber Other : For Tractors : Other (Inner tubes used in other than Rear Tyres of Tractors). (Total Quantity to be exported 6,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.132
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.707
		9	CARBON BLACK	32.513
		17	RUBBER CHEMICAL :ACCELERATOR	1.241
		19	ZINC OXIDE	2.085
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497
				87.118

Note:- In Rubber Chemical & Misc. Chemical, the value cap should be applicable as per General Note of the Hand Book of Procedure (Vol.II) for all the export items.

RA may take consequential action as per Policy / Procedures.

20	**Case No.:78/3/87-ALC1/2017**	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00279/AM18/	RLA File :33/24/040/00002/AM18/	Lic.No/Date:3310030393 22.05.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

21	**Case No.:54/3/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00255/AM18/	RLA File :08/24/040/00526/AM17/	Lic.No/Date:0810140400 31.05.2017	

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Decision : The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 27.12.2013, decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-S-5035 LV (70+/-2% Resin Content)	1 kg	1. Distilled Fatty Acid	0.236 kg
		2. Phthalic Anhydride	0.266 kg
		3. Glycerine	0.103 kg
		4. Xylene	0.315 kg
RA may take consequential action as per Policy / Procedures.			

22	**Case No.:55/3/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00256/AM18/	RLA File :08/24/040/00528/AM17/	Lic.No/Date:0810140422 01.06.2017	

Decision : The Committee considered the case as per agenda and based on technical comments of D/o C&PC furnished vide OM No. -46011/20/2009-PC-II dated 27.12.2013, committee decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-S-5035 LV (70+/-2% Resin Content)	1 kg	1. Distilled Fatty Acid	0.236 kg
		2. Phthalic Anhydride	0.266 kg
		3. Glycerine	0.103 kg
		4. Toluene	0.315 kg
RA may take consequential action as per Policy / Procedures.			

23	**Case No.:35/3/87-ALC1/2017**	Party Name: SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00236/AM18/	RLA File :04/24/040/00192/AM17/	Lic.No/Date:0410163218 12.06.2017	

Decision : Based on technical comments of DIPP furnished vide communication No. 7/204/2018-TSW dated 27.12.2013, committee decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FIBER GLASS REINFORCED PLASTIC PIPES & FITTINGS THEREOF 900mm dia (wt. appx.33,54,750 kgs.)	33.54,750 Kgs (46,000Meter)	ISOPHTHALIC RESIN	3,64,230Kg
		GLASS FIBRE ROVINGS	11,50,200Kg
RA may take consequential action as per Policy / Procedures.			

24	**Case No.:53/3/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: deferred**
	HQ File :01/87/050/00254/AM18/	RLA File :08/24/040/00517/AM17/	Lic.No/Date:0810140470 12.06.2017	

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	Decision : The Committee considered the case as per agenda and decided to defer the case.

25	**Case No.:47/3/87-ALC1/2017**	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Withdrawn**
	HQ File :01/87/050/00248/AM18/	RLA File :05/23/040/00137/AM18/	Lic.No/Date:0510403344 06.07.2017	
	Decision : The committee considered the request of the firm and note that firm wants to withdraw their application. Therefore, committee decided to withdraw the case.			

26	**Case No.:43/5/87-ALC1/2017**	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Withdrawn**
	HQ File :01/87/050/00358/AM18/	RLA File :05/23/040/00206/AM18/	Lic.No/Date:0510403859 30.08.2017	
	Decision : The committee considered the request of the firm and note that firm wants to withdraw their application. Therefore, committee decided to withdraw the case.			

27	**Case No.:44/5/87-ALC1/2017**	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Withdrawn**
	HQ File :01/87/050/00359/AM18/	RLA File :05/23/040/00210/AM18/	Lic.No/Date:0510403860 30.08.2017	
	Decision : The committee considered the request of the firm and note that firm wants to withdraw their application. Therefore, committee decided to withdraw the case.			

28	**Case No.:51/5/87-ALC1/2017**	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00366/AM18/	RLA File :06/24/040/00023/AM18/	Lic.No/Date:0610038693 18.09.2017	

Decision : Based on the decision of Meeting No. 10 of Norms Committee-VIII, which was held on 10.07.2018, committee decided to approve following ad-hoc norms:-

EXPORT ITEM-1

EXPORT ITEM	QTY	IMPORT ITEM	QTY
VEHICLE INTERIOR GRAB HANDLE FRONT (Each weighing 150 grm.)	3,60,000 Number	1. POLYAMIDE-66	6274.80 Kg
		2. POLYAMIDE-66	642.60 Kg
		3. POLYPROPLENE	17992.80 Kg
		4. DAMPER	3,60,000 Number
		5. COLOR CONCENTRATE	378 Kg

EXPORT ITEM-2

EXPORT ITEM	QTY	IMPORT ITEM	QTY
VEHICLE INTERIOR GRAB HANDLE REAR (Each weighing 164 grm.)	420000 Number	1. POLYAMIDE-66	6306.300 Kg
		2. POLYAMIDE-66	3660.300 Kg
		3. POLYAMIDE-66	749.700 Kg
		4. POLYPROPLENE	20991.600 Kg

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		5. DAMPER	420000 Number
		6. COLOR CONCENTRATE	441 Kg
RA may take consequential action as per Policy / Procedures.			

29	**Case No.:62/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00377/AM18/	RLA File :08/24/040/00110/AM18/	Lic.No/Date:0810141010 22.09.2017	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

30	**Case No.:8/9/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00449/AM18/	RLA File :08/24/040/00172/AM18/	Lic.No/Date:0810141065 03.10.2017	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

31	**Case No.:7/9/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00448/AM18/	RLA File :08/24/040/00162/AM18/	Lic.No/Date:0810141073 05.10.2017	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

32	**Case No.:16/9/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00457/AM18/	RLA File :08/24/040/00225/AM18/	Lic.No/Date:0810141287 10.11.2017	
	Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

33	**Case No.:6/9/87-ALC1/2017**	Party Name: RAPID ENGINEERING CO.P.LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00447/AM18/	RLA File :05/24/040/00368/AM18/	Lic.No/Date:0510404632 17.11.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final			

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	reminder may be issued to the firm by post.

34	**Case No.:28/1/87-ALC1/2018**	Party Name: KAMAKSHI FLEXI PRINTS P. LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00028/AM19/	RLA File :08/24/040/00071/AM18/	Lic.No/Date:0810141720 08.01.2018	
	Decision: The committee considered the case as per agenda and decided to defer the case.			

35	**Case No.:29/1/87-ALC1/2018**	Party Name: KAMAKSHI FLEXIPRINTS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00029/AM19/	RLA File :08/24/040/00308/AM18/	Lic.No/Date:0810141888 30.01.2018	
	Decision : The committee considered the case as per agenda and decided to defer the case.			

36	**Case No.:36/1/87-ALC1/2018**	Party Name: PERFECT BELTS LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00036/AM19/	RLA File :30/24/040/ 00038/AM18/	Lic.No/Date:3010104226 02.02.2018	
	Decision : The Committee considered the case as per agenda and decided to call for percentage composition of rubber compound used in manufacture of export product.			

37	Case No.:30/2/87-ALC1/2018	Party Name: KWIK PATCH LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00076/AM19/	RLA File :04/24/040/00228/AM18/	Lic.No/Date:0410163979 14.02.2018	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TYRE REPAIR PATCH COOKIES : UP COOKIES, BULLS EYE COOKIES, CX COOKIES, OTHERS GSM150	24598 Sq.yard	SILICON COATED KRAFT PAPER GSM150	25335 Sq.yard
RA may take consequential action as per Policy / Procedures.			

38	**Case No.:1/11/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00203/AM19/	RLA File :03/94/040/00979/AM18/	Lic.No/Date:0310819999 22.03.2018	

Decision : Based on the decision of Meeting No. 10/87-ALCI/2017 of Norms Committee-VIII, which was held on 21.03.2018, committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	500MT	1. LDPE Granules	495 MT

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		2. Di- cumylperoxide (DCP)	10MT
		3. Antioxidant	5MT
		4. Octagon Jumbo Sleeves-BOX	930 Boxes on net to net basis with accountability
RA may take consequential action as per Policy / Procedures.			

39	**Case No.:2/11/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00204/AM19/	RLA File :03/94/040/01021/AM18/	Lic.No/Date:0310820056 23.03.2018	

Decision : Based on the decision of Meeting No. 2/87-ALCI/2017 of Norms Committee-VIII, which was held on 09.08.2017, committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound containing minimum 98% LLDPE	1MT	1. LDPE Granules	0.9994MT
		2. Di- cumylperoxide (DCP)	0.0008MT
		3. Antioxidant	0.0008MT
		4. Octagon Jumbo Sleeves-BOX	1860 boxes on net to net basis with accountability condition.
RA may take consequential action as per Policy / Procedures.			

40	**Case No.:3/11/87-ALC1/2018**	Party Name: DORF KETAL CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00205/AM19/	RLA File :03/94/040/01079/AM18/	Lic.No/Date:0310820130 27.03.2018	

Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
f) Complete Chemical Reaction

41	**Case No.:1/2/87-ALC1/2018**	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00047/AM19/	RLA File :02/24/040/00209/AM18/	Lic.No/Date:0210208315 04.04.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM.}) in File No. 01/87/050/00047/AM19, the Committee decided to approve following ad-hoc norms:-

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
RESORCINOL FORMALDEHYDE RESIN	1 Kg	RESORCINOL	0.980 Kg
RA may take consequential action as per Policy / Procedures.			

42	**Case No.:5/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00207/AM19/	RLA File :03/95/040/00895/AM18/	Lic.No/Date:0310820267 04.04.2018	

Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
f) Copy of Guaranteed Norms by Technical Collaborator
g) Quantity and Notional Value of By-products obtained in manufacturing

43	**Case No.:8/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00210/AM19/	RLA File :03/95/040/01038/AM18/	Lic.No/Date:0310820265 04.04.2018	

Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
f) Copy of Guaranteed Norms by Technical Collaborator
g) Quantity and Notional Value of By-products obtained in manufacturing

44	**Case No.:9/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00211/AM19/	RLA File :03/95/040/01087/AM18/	Lic.No/Date:0310820264 04.04.2018	

Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of

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	the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Copy of Guaranteed Norms by Technical Collaborator g) Quantity and Notional Value of By-products obtained in manufacturing

45	**Case No.:10/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00212/AM19/	RLA File :03/95/040/01121/AM18/	Lic.No/Date:0310820354 10.04.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Copy of Guaranteed Norms by Technical Collaborator g) Quantity and Notional Value of By-products obtained in manufacturing			

46	**Case No.:17/11/87-ALC1/2018**	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00219/AM19/	RLA File :07/24/040/00371/AM18/	Lic.No/Date:0710113094 10.04.2018	

Decision : The Committee considered the case as per agenda and decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Plastic Tanks 6000 Nos. Containing : Relevant Liquid Liner Film 183960 Kgs, Polypropylene Granules 94118 Kgs, UV Stabilizer Masterbatch 1882 Kgs, 3" PP Valve 12000 Nos, PP Frame/PP Plates 6000 Nos, PP Clips 24000 Nos, PP Flanges / Airvent 6000 Nos.	312156 kg	1. RELEVANT LIQUID LINER FILM	193158 kg
		2.Polypropylene Granules	101647 kg
		3.U.V. Stabilizer Master Batch	1920 kg
		4.3" PP Valve	Net to Net
		5.PP Frame / PP Plate	Net to Net
		6.PP Clips	Net to Net
		7.PP Flanges / Airvent	Net to Net

RA may take consequential action as per Policy / Procedures.

47	**Case No.:7/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00209/AM19/	RLA File :03/95/040/00913/AM18/	Lic.No/Date:0310820475 16.04.2018	

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	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Copy of Guaranteed Norms by Technical Collaborator g) Quantity and Notional Value of By-products obtained in manufacturing

48	**Case No.:12/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00214/AM19/	RLA File :03/95/040/01169/AM18/	Lic.No/Date:0310820513 18.04.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Copy of Guaranteed Norms by Technical Collaborator g) Quantity and Notional Value of By-products obtained in manufacturing			

49	**Case No.:6/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00208/AM19/	RLA File :03/95/040/00911/AM18/	Lic.No/Date:0310820560 20.04.2018	
	Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert(Consultant) {SK)			

50	**Case No.:14/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00216/AM19/	RLA File :03/95/040/00016/AM19/	Lic.No/Date:0310820620 24.04.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			

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b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
f) Copy of Guaranteed Norms by Technical Collaborator
g) Quantity and Notional Value of By-products obtained in manufacturing

51	**Case No.:15/11/87-ALC1/2018**	Party Name: VRINDAVAN PLASTIC INDUSTRIES	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00217/AM19/	RLA File :03/95/040/00059/AM19/	Lic.No/Date:0310820617 24.04.2018	

Decision : Based on the decision of Meeting No. 10/87-ALCI/2018 of Norms Committee-VIII, which was held on 10.07.2018, committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE GRANULES (REPROCESSED / RECYCLED) NET CONTENT : 1)HDPE (REGRIND) :1,00,000.000 KILOGRAM	100000 kg	HDPE (REGRIND)	101000 Kg

RA may take consequential action as per Policy / Procedures.

52	**Case No.:16/11/87-ALC1/2018**	Party Name: NAVNEET EDUCATION LIMITED	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00218/AM19/	RLA File :03/95/040/00091/AM19/	Lic.No/Date:0310820953 14.05.2018	

Decision : The Committee considered the case as per agenda and decided to approve following norms :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
2-POCKET POLY PORTFOLIO WITH PRONG (1,00,00,000 NOS)	600000 Kg	1. PRONGS + EYELETS (20000 Kgs)	30000000 Number
		2. RELEVANT POLY PROPYLENE SHEETS	609000 Kg

RA may take consequential action as per Policy / Procedures.

53	**Case No.:30/10/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Approved**
	HQ File :01/87/050/00169/AM19/	RLA File :08/24/040/00295/AM18/	Lic.No/Date:0810142596 15.05.2018	

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM.}) in File No. 01/87/050/00169/AM19, the Committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYAMIDE -140 (RESIN CONTENT 100%)	100000 Kg	DIMER ACID	50592.00 Kg
		DISTILLIED FATTY ACID	18156.00 Kg

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			TETRAETHYLENE PENTAMINE (TEPA)	40392.00 Kg
	RA may take consequential action as per Policy / Procedures			

54	**Case No.:13/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00215/AM19/	RLA File :03/95/040/01088/AM18/	Lic.No/Date:0310821016 16.05.2018	
	Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant) {SK}			

55	**Case No.:11/11/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00213/AM19/	RLA File :03/95/040/01135/AM18/	Lic.No/Date:0310821109 21.05.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Copy of Guaranteed Norms by Technical Collaborator g) Quantity and Notional Value of By-products obtained in manufacturing			

56	**Case No.:4/11/87-ALC1/2018**	Party Name: ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:11/87-ALC1/2018 19.07.2018	**Status: Deferred**
	HQ File :01/87/050/00206/AM19/	RLA File :03/94/040/00200/AM19/	Lic.No/Date:0310821790 20.06.2018	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant DNM).			

Meeting ended with a vote of thanks to the Chair.

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